

Benefits to Employees of North Eastern Region

611. SHRI GURUDAS DAS GUPTA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) when and in which meeting of the Board of Governors of Kendriya Vidyalaya Sangathan had adopted, in modified form, the provisions of Government relating to benefits, allowances etc. to its employees posted in North Eastern Region; and

(b) what are the details of modifications effected alongwith justification of each ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) Since the employees of Kendriya Vidyalaya Sangathan are on pay scales prescribed by the Govt. of India, as a matter of general policy, the Board of Governors in its very first meeting held in February, 1966 had decided that in regard to all other allowances also, the Central Govt. rates would apply to the Kendriya Vidyalaya Sangathan employees. Regarding special allowances and facilities prescribed by the Central Govt. for its own employees in North Eastern region, the Govt. pattern has been generally adopted by the Kendriya Vidyalaya Sangathan with the major modification that the facilities should be extended only to Post Graduate Teachers and above keeping in view that the other categories of teachers are recruited by the respective Regional Offices locally, including in the North Eastern region.

Education for all in Madhya Pradesh

612. SHRI LAKKHIRAM AGARWAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government has taken up a Scheme "Education for All" funded by "World Bank";

(b) if so, whether Government of Madhya Pradesh has been provided the opportunity to implement this scheme in the State ;

(c) if so, the details thereof; and

(d) whether the said scheme has been implemented in all States, if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (d) No, Sir. However, in keeping with the National Policy on Education (NPE) and its Programme of Action, a new programme called District Primary Education Programme (DPEP) to operationalise the strategy of decentralised planning has been initiated to develop district and population specific plans for Primary Education development through people's participation. The programme has a marked focus on gender disparities and disadvantaged groups like SC/STs. It seeks to enhance school effectiveness through inputs like introduction of Minimum Levels of Learning (MLLs), improvement of teacher training and improving school facilities. The criterion for selection of districts is (a) districts where female literacy is below the national average; and/or (b) districts where Total Literacy Campaigns (TLCs) have been successful leading to enhanced demand for education.

To begin with, 42 districts spread over 7 states namely, Assam, Maharashtra, Haryana, Karnataka, Tamil Nadu, Kerala and Madhya Pradesh are proposed to be covered under DPEP.

19 districts in Madhya Pradesh as identified by the State Government, are being taken up under the programme. These are : Bilaspur, Betul, Chattarpur, Dhar, Guna, Mandasaur, Panna, Raigarh, Raisen, Rajnandgaon, Rajgarh, Ratlam,

Rewa, Sarguja, Satna, Sehore, Shahdol, Sidhi and Tikamgarh.

The programme is being funded with assistance from external agencies, namely, the European Community and the world Bank. Other multilateral and bilateral agencies like UNICEF, UNDP and CDA have also evinced interest in the programme.

Age of admission in Schools

613. SHRI S. S. AHLUWALIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that in the national capital the admission of children below the age of four years in schools has been prohibited;

(b) if so, what are the details thereof;

(c) whether Government propose to impose such restrictions throughout the country; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) According to information furnished by the Govt. of NCT Delhi, that Govt. has issued orders to the effect that the child seeking admission to pre-primary class must have attained the age of four years by 30th September of the academic year for which admission is sought.

(c) and (d) No, Sir. It is for the concerned State Governments to introduce such measures consistent with the National Policy on Education.

Felicitation of Olympic Medal Winners

614. SHRI SATISH PRAHDHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) what are the names of Indian who have won the medals in Olympics and the names of the events in which they have won;

(b) whether Government has felicitated or honoured these medal winners, if so, what was the award and when it was given ;

(c) whether the coaches of such medal winners were felicitated, if no, the reasons therefor; and

(d) whether Government has got any policy on felicitating or honouring the trainers of the award winners ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK) : (a) The names of Indians who have won medals in Olympic Games alongwith the disciplines are given in the enclosed statement. (See below)

(b) Following twenty one medal winners have been felicitated with Arjuna Award :

Name	Year of the Award
1. Shri Prithpal Singh	1961
2. Shri Charanjit Singh	1963
3. Shri Shankar Lakshman	1964
4. Shri Udhav Singh	1965
5. Shri V.J. Peter	1966